

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-48/2022/3548/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Kalyanjit Saikia,  
Member, MACT, Nagaon.

Dated Guwahati, the 9<sup>th</sup> April, 2024.

Sub:- **Withdrawal of Casual leave.**

Ref:- Your letter No. MACT/N/458 Dated 29.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of your casual leave on 01.03.2024.**

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-48/2022/3549/A, dated , 09-09-2024**

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

*09/04/24*  
**JT. REGISTRAR (VIGILANCE)**  
*R*